

**Contested Commercial Cases disposed during the month of August, 2022**

Sl. No.	Court	District	Case No.	YEAR	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Whether Urgent Relirf was sought and Pre-Institution Mediation did not take place(Yes/No)	Date of Decision	Days for disposal	Nature of disposal(Contested/Setteld)	Date of execution of decree	Number of date for execution of decree from date of decision	Act Section
1	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	Misc Case/5/2020	2020	A.Sircar And Co. (Jewellers) Pvt. Ltd. Vs B. Sirkar Johuree Pvt. Ltd.	Soumya Sen	21-11-2020	Yes ** pre-institutaion mediation falls jurisdiction DLSA	13-08-2022	630	Contested	Na	Na	ARBITRATION AND CONCILIATION ACT, 9
2	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	Title Suit/29/2020	2020	A Sirkar and Co. (Jewellers) Pvt. Ltd. Vs B. Sirkar Johuree Pvt. Ltd.	Soumen Sen	14-10-2020	Yes ** pre-institutaion mediation falls jurisdiction DLSA	13-08-2022	668	Contested	Na	Na	ARBITRATION AND CONCILIATION ACT, 9
3	Commercial Court at Asansol	Paschim Bardhaman	Misc. Arbitration Case No - 11/2021	2022	M/S Britannia Engineering Ltd. V/S The State of West Bengal, Irrigation and waterway Dept	Sri Jeet Chatterjee V/S Sri Sisir Kumar Mukherjee (Ld. G.P)	21.09.2021	No	31-08-2022	344 days	Contested	N.A	N.A	Arbitration and Conciliation Act,1996. Under Section -34
3	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc 12/2022	2022	J.D. BLOCKS Vs SANGOPANG BRICKS PRIVATE LIMITED	SUBHASIS DEY	15-03-2022	No.	29-08-2022	29-08-2022	Contested	Nil	Nil	Sec- 9
9	Commercial Court at Siliguri	Darjeeling	No Data Provided											